NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.698/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

| Name of the Company | | Inspira Martifer Solar LtdVs-Alex Green Energy Pvt.Ltd. | | |
|---------------------|--|---|------------------------|---------------------|
| Under Section | | 9 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

I.MR. JISHNU CHOWDHURY Low

2. MR. A. AGARWALLA, ADV

3. MISS. FARNAZ NASIM, Adu

4. MISS- URMILA CHAKRABORTY, ADV

Peti Honer

1. Mr. Sakyasachi Choudhury, Adv 2. Mr. Rajarski Dutte, Adv

3. Ms. Deepabali Datta, Adv

4. Ma V.V.V. Sontry, Advocate

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J)